

matters are germane to the theme, they shall be reduced to the minimum and no details are shown.

(b) and (c) CBFC has informed that the certification guidelines are adhered to while certifying films.

#### **Screening of non-Kannada Films**

1086. DR. VIJAY MALLYA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that between three and seven weeks embargo is imposed on screening of non-Kannada films by the States' film producers and other of Karnataka;

(b) what are the solutions worked out by Government to solve the crisis;

(c) whether it is a fact that a delegation of film producers and MPs led by Shri Amar Singh met him and the Prime Minister expressing concern over the Karnataka Film Producers decisions;

(d) the outcome of the above discussions; and

(e) whether Government are planning to evolve an uniform formula to avoid repercussions in the other States?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY): (a) to (e) Yes, Sir. Minister of Information and Broadcasting and Culture spoken to Chief Minister of Karnataka requesting him to settle the problem according to the constitutional provisions, as it is a State Subject.

#### **Upgradation of Air Stations in tribal belt of Orissa**

1087. MS. PRAMILA BOHIDAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the State Government of Orissa has made a proposal of setting up of additional All India Radio Stations to ensure full coverage of the population specially tribal belts and upgradation of some of the existing radio stations located in the tribal belts.

(b) whether the State Government has also written for installation of